

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1737  
ANSWERED ON:16.12.2013  
BELGAUM CANTONMENT  
Angadi Shri Suresh Chanabasappa

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Union Government has issued any directions to the Cantonment Board, Belgaum or army authorities herein to issue notification to declare Fort Area / Region as 'Restricted Area' due to danger of terrorist attack on prime tourist spots in Belgaum;
- (b) if so, the details thereof;
- (c) whether the Defence authorities in Belgaum have been empowered to restrict the free movement or conduct body check of the public in the fort area due to security reason; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a): No, Madam.
- (b): Does not arise.
- (c) & (d): Local security of the Garrison is responsibility of Local Military Authority (LMA).